

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).7421/2007
(From the judgement and order dated 19/10/2006 in WP No. 7229/2002 of The HIGH COURT
OF Allahabad AT LUCKNOW)

M/S BADRI KEDAR PAPER PVT.LTD.

Petitioner(s)

VERSUS

U.P.ELECTRICITY REGULATORY COMMN.& ORS.
(With prayer for interim relief and office report)
(For final disposal)

Respondent(s)

Date: 24/10/2008 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA
HON'BLE MR. JUSTICE CYRIAC JOSEPH

For Petitioner(s) Mr. Ankur Saigal, Adv.
Ms. Bina Gupta, Adv.
Mr.Gaurav Singh, Adv.

For Respondent(s) Mr. Suresh Chandra Tripathy, Adv.

Mr. Pradeep Misra ,Adv

UPON hearing counsel the Court made the following
ORDER

List on 3.11.2008.

[Meenu Sethi]
A.R.-cum -P.S.

[Pushap Lata Bhardwaj]
Court Master